

minimum assured monthly pension of ₹ 3000/- will be provided to the unorganised workers after attaining the age of 60 years. Prescribed monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Every welfare schemes have their separate monitoring mechanism.

Funds under PMJJBY/PMSBY and PM-SYM are not allocated to the State/UT governments, for implementation. However, the expenditure incurred on Social Security Scheme of PMJJBY/PMSBY from the Social Security Fund maintained by LIC, during last three years towards providing insurance cover is as under:

| Year | Expenditure (₹ in crore) |
|---------|--------------------------|
| 2016-17 | 385.34 |
| 2017-18 | 435.16 |
| 2018-19 | 587.52 |

The budget and expenditure details for the PM-SYM scheme is as under:

| Scheme | (Amount in ₹ crore) | | | | |
|--------|---------------------|-------------|---------|-----|--|
| | 2018-19 | | 2019-20 | | Total Expenditure/ Fund Allocated to LIC (as on 31.12.2019) |
| | BE/RE | Expenditure | BE | RE | |
| PMSYM | 0/50 | 49.49 | 500 | 408 | 352.67 |

Note: BE/RE - Budget Estimates / Revised Estimates

The list of beneficiaries under PM-SYM are given in Statement [Refer to the Statement-II appended to answer to USQ No. 423 Part (b)].

Unclaimed account in EPF

432. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state how many accounts are lying as inoperative (unclaimed) region-wise and year-wise commencing from the year 2015-16 to 2018-19 in the Employees Provident Funds (EPF) and Miscellaneous Provisions Act, 1952 and the schemes framed thereunder as on 31st March, 2019?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): There is no unclaimed amount in Employees' Provident Fund (EPF). However, as per paragraph 72(6) of the Employees' Provident Funds Scheme, 1952, certain accounts are classified as 'Inoperative Accounts'. All such Inoperative Accounts, however, have definite claimants.

Further, the Central Government *vide* Notification No. G.S.R. 1065 (E) dated 11th November, 2016 had amended paragraph 72(6) of the EPF Scheme, 1952. According to the amended definition, the region-wise and year-wise details of inoperative accounts under EPF Scheme, 1952 are given in Statement.

Statement

*Region-wise and year-wise details of inoperative accounts under
EPF Scheme, 1952*

| Name of the Office | FY 2017-18 | FY 2018-19 |
|--------------------|------------|------------|
| Delhi (North) | 25406 | 23669 |
| Laxmi Nagar | 5676 | 5459 |
| Delhi (South) | 16085 | 15471 |
| Hyderabad | 22723 | 21836 |
| Kadapa | 5962 | 5667 |
| Guntur | 4354 | 3998 |
| Nizamabad | 6607 | 6383 |
| Visakhapatnam | 7260 | 6941 |
| Warangal | 1594 | 1538 |
| Rajamundry | 2611 | 2379 |
| Patancheru | 2919 | 2857 |
| Kukatpalli | 5158 | 4774 |
| Karimnagar | 2262 | 1991 |
| Siddipet | 209 | 204 |
| Patna | 9245 | 5472 |

| Name of the Office | FY 2017-18 | FY 2018-19 |
|-----------------------|------------|------------|
| Bhagalpur | 1123 | 1047 |
| Muzaffarpur | 3045 | 2575 |
| Raipur (Chhattisgarh) | 7537 | 7197 |
| Goa | 3351 | 3223 |
| Ahmedabad | 15614 | 15219 |
| Surat | 8419 | 6862 |
| Vadodara | 7842 | 7544 |
| Rajkot | 9726 | 9410 |
| Vapi | 4047 | 3913 |
| Naroda | 2261 | 2164 |
| Vatwa | 2572 | 2414 |
| Bharuch | 3149 | 3046 |
| Faridabad | 8455 | 8277 |
| Karnal | 5864 | 5589 |
| Rohtak | 2654 | 2260 |
| Gurgaon | 16402 | 15029 |
| Shimla | 4594 | 4380 |
| Ranchi | 8383 | 8070 |
| Jamshedpur | 4242 | 4145 |
| Bangalore | 15062 | 14489 |
| Gulbarga | 3670 | 3525 |
| Hubli | 4550 | 4313 |
| Mangalore | 9292 | 9135 |
| Mysore | 3719 | 3529 |
| Bellary | 1826 | 1705 |

| Name of the Office | FY 2017-18 | FY 2018-19 |
|---------------------------------|------------|------------|
| Chikamagalur | 1223 | 1148 |
| Peenya | 7887 | 7544 |
| Bommasandra | 8482 | 7744 |
| K R Puram (Whitefield) | 6565 | 6325 |
| Raichur | 1001 | 964 |
| Shimoga | 1424 | 1341 |
| Uduppi | 2426 | 2398 |
| Thiruvananthapuram (Trivendrum) | 5485 | 5177 |
| Kozhikode (Calicut) | 5541 | 5305 |
| Kannur | 8329 | 8210 |
| Kochi (Cochin) | 15415 | 14844 |
| Kottayam | 4747 | 4525 |
| Kollam | 5113 | 3801 |
| Indore | 7860 | 7575 |
| Bhopal | 4905 | 4720 |
| Jabalpur | 6899 | 6636 |
| Ujjain | 1389 | 1329 |
| Gwalior | 2400 | 2341 |
| Bandra (Mumbai-I) | 21878 | 16193 |
| Aurangabad | 8265 | 8055 |
| Kolhapur | 5234 | 4668 |
| Nagpur | 14421 | 12742 |
| Nasik | 9637 | 8799 |
| Pune | 34945 | 33895 |
| Solapur | 2210 | 2074 |

| Name of the Office | FY 2017-18 | FY 2018-19 |
|--------------------|------------|------------|
| Malad (Kandivali) | 16592 | 15486 |
| Thane (Mumbai-II) | 14719 | 14263 |
| Vashi | 8857 | 8436 |
| Akola | 2151 | 2073 |
| Guwahati | 4114 | 3676 |
| Agartala | 1471 | 1204 |
| Shillong | 672 | 609 |
| Tinsukia | 1949 | 1874 |
| Bhubaneswar | 9509 | 9007 |
| Rourkela | 8283 | 7895 |
| Berhampur | 1754 | 1638 |
| Keonjhar | 1847 | 1724 |
| Chandigarh | 10953 | 10590 |
| Amritsar | 3357 | 3176 |
| Bhatinda | 5028 | 4608 |
| Ludhiana | 4854 | 4648 |
| Jalandhar | 4158 | 3940 |
| Jaipur | 10457 | 10110 |
| Jodhpur | 2587 | 2377 |
| Kota | 2096 | 2025 |
| Udaipur | 3547 | 3368 |
| Chennai | 25746 | 24311 |
| Coimbatore | 23104 | 21840 |
| Madurai | 17720 | 17087 |
| Salem | 12085 | 11209 |

| Name of the Office | FY 2017-18 | FY 2018-19 |
|------------------------|------------|------------|
| Tirunelveli | 7582 | 7316 |
| Trichy | 7312 | 6666 |
| Vellore | 11220 | 11016 |
| Ambattur | 11821 | 11492 |
| Tambaram | 11032 | 10828 |
| Puducherry | 5230 | 4566 |
| Nagercoil | 2432 | 2254 |
| Kanpur | 5435 | 4980 |
| Agra | 5589 | 5381 |
| Bareilly | 2441 | 2227 |
| Gorakhpur | 1759 | 1612 |
| Lucknow | 3989 | 3159 |
| Meerut | 6897 | 6401 |
| Varanasi | 3272 | 2917 |
| Noida | 7727 | 7541 |
| Dehradun | 7631 | 7461 |
| Haldwani | 4100 | 3901 |
| Kolkata | 16475 | 15537 |
| Barrackpore (Titagarh) | 4739 | 3898 |
| Howrah | 5328 | 4962 |
| Darjeeling | 1539 | 1407 |
| Durgapur | 3991 | 3632 |
| Jalpaiguri | 18924 | 15225 |
| Port Blair | 370 | 362 |
| Siliguri | 5519 | 5142 |

| Name of the Office | FY 2017-18 | FY 2018-19 |
|--------------------|------------|------------|
| Park Street | 6506 | 5835 |
| Jangipur | 4300 | 3722 |
| Sagar | 1906 | 1843 |
| Allahabad | 2208 | 2097 |
| Mysore Road | 3522 | 3412 |
| TOTAL | 847557 | 790018 |

Data of labours engaged in unorganised sector

433. DR. SANTANU SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is data available on number of labours engaged in unorganised sector in last three years, year-wise, in the Union Territories of Jammu and Kashmir and Ladakh;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether Government has collected data on number of labours engaged in unorganised sector who lost their jobs since Article 370 was abolished; and

(e) the separate data for Jammu, Kashmir and Ladakh regions?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) No such data is available with the Central Government. However, as per the Periodic Labour Force Survey (PLFS) 2017-18 conducted by the Central Government, Worker Population Ratio (WPR) in respect of Jammu and Kashmir is 38.6% and 34.7% at all India level.

(d) and (e) No such data is available with the Central Government.

Stone crushing labourers of Rajasthan

434. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether labour engaged in stone crushing are not treated as construction